

Library See No. LT-680/91]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank of India for the year 1990-91 along with Audited Accounts under sub-section (5) of section 30 of the Small Industries Development Bank of India Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Small Industries Development Bank of India for the year 1990-91. [Placed in Library See No. LT-681/91]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India together with Audited Accounts of the General Fund for the year 1990-91 under sub-section (5) of section 18 and sub-section (5) of section 23 of the Industrial Development Bank of India Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Development Bank of India for the year 1990-91. [Placed in Library See No. LT-682/91]

- (4) (i) A copy of the Annual Report (Hindi and English Versions) of the Industrial Reconstruction Bank of India for the year 1990-91 along with Audited Accounts under sub-section (5) of section 29 and sub-section (5) of section 34 of the Industrial Reconstruction Bank of India Act, 1984.

(ii) A copy of the Review (Hindi

and English versions) by the Government on the working of the Industrial Reconstruction Bank of India for the year 1990-91. [Placed in Library See No. LT-683/91]

- (5) A copy of the Consolidated Report (Hindi and English versions) on the working of the Public Sector Banks for the year ended the 31st March, 1990. [Placed in Library See No. LT-684/91]

- (6) A copy of the Notification No. S.O. 551 (E) (Hindi and English versions) published in Gazette of India dated the 27th August, 1991 notifying the rate of interest for the year 1991-92 for subscriptions made to the Public Provident Fund and balance at the credit of the subscribers at the rate of twelve per cent per annum issued under section 5 of the Public Provident Fund Act, 1968. [Placed in Library See No. LT-685/91]

Review on the Working of and Annual Report of the New Delhi Tuberculosis Centre, New Delhi for the year 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): Sir, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 1989 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of

- the New Delhi Tuberculosis Centre, New Delhi, for the year 1989.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Place in Library See No. LT-686/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Gujarat Cancer and Research Institute Ahmedabad, for the year 1989-90 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1989-90.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See No. LT-687/91]
- (5) A copy of the Annual Accounts* (Hindi and English versions) of the Council for Research in Ayurveda and Siddha for the 1989-90 together with Audit Report thereon. [Placed in Library See No. LT-688/91]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for the Research in Unani Medicine, New Delhi, for the year 1989-90 along with Audited Ac-
- counts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 1989-90.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library See No. LT-689/91]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 1989-90 together with Audit Report thereon.
- (iii) A copy of the review (Hindi and English versions) by the Government on the working of the Indian Council of Medical Research, New Delhi, for the year 1989-90.
- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above [Placed in Library See No. LT-690/91]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1988-89.
- (ii) A copy of the Annual Accounts (Hindi and English

* The Annual Report and Review were laid on the Table on the 26th August, 1991.

- versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1988-89 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram for the year 1988-89.
- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital Sevagram, for the year 1989-90 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital Sevagram, for the year 1989-90.
- (13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above. [Placed in Library See No. LT-691/91]
- (14) A copy of the Drugs and Cosmetics (First Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 11(E) in Gazette of India dated the 7th January, 1991 under section 38 of the Drugs and Cosmetics Act, 1940. [Placed in Library See No. LT-692/91]
- (15) A copy of the Homeopathy (Post Graduate Degree Course) M.D. (Hom.) Regulations, 1989 (Hindi and English versions) published in Notification No. 12-18/89-CCH/3392 in Gazette of India dated the 16th November, 1989 under sub-section (2) of section 33 of the Homeopathy Central Council Act, 1973.
- (16) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at (15) above. [Placed in Library See No. LT-693/91]
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Medical Council of India for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Medical Council of India for the year 1989-90 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Medical Council of India for the year 1989-90.
- (18) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above. [Placed in Library See No. LT-694/91]